

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|-------------|-------|-------|-------|-------|-------|-------|
| Chandigarh | 77.81 | 82.04 | 72.34 | - | - | - |
| D&N Havelli | 40.71 | 53.56 | 26.98 | 28.21 | 40.75 | 15.94 |
| Daman & Diu | 71.20 | 82.66 | 59.40 | 52.91 | 63.58 | 41.49 |
| Delhi | 75.29 | 82.01 | 66.99 | - | - | - |
| Lakshadweep | 81.78 | 90.18 | 72.89 | 80.58 | 89.50 | 71.72 |
| Pondicherry | 74.74 | 83.68 | 65.63 | - | - | - |
| India | 52.21 | 64.13 | 39.29 | 29.60 | 40.65 | 18.19 |

Source - Census of India 1991 final population Total (Paper 2 of 1992) Census was not held in J&K

[English]

Interim Relief to Journalists and Non-Journalists

259 SHRI BHUPINDER SINGH HOODA Will the Minister of LABOUR be pleased to state

(a) whether the Government have decided to pay interim relief to the journalists and non-journalists of newspapers and news agencies;

(b) if so, the details thereof;

(c) the date from which the interim relief is proposed to be paid and

(d) the time by which the payment is likely to be made alongwith the amount thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) Yes Sir

(b) to (d). The Wage Boards for Journalists and Non-Journalist Newspaper and News-agency Employees constituted on 2.9.94, submitted their Interim Report on payment of Interim Rates of Wages recommending interim enhancement of 15% in the basic wage w.e.f. 20.4.95. The Govt. in February, 1996 decided to enhance the rate from 15% to 20% of the present basic wages. The notification regarding the payment of interim rates of wages will be issued shortly.

Uplinking Right to Foreign Network

260 DR KRUPASINDHU BHOI
SHRI K.C. KONDAIAH
SHRIMATI GEETA MUKHERJEE
SHRI BANWARI LAL PUROHIT
SHRI HANNAN MOLLAH
SHRI SANDIPAN THORAT
SHRI E. AHAMED

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the Government have agreed to grant permission for uplinking facilities to foreign television networks

(b) if so, the details of the terms and conditions.

(c) whether the Government have discussed this issue with various Indian companies,

(d) whether some proposals in this regard are under consideration of the Government, and

(e) the extent to which this foreign network is going to effect on Doordarshan?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) No, Sir.

(b) Does not arise

(c) to (e) A meeting was taken by the former Information and Broadcasting Minister with the representatives of Indian Companies seeking uplinking facilities. However, no decision was taken.

Child Labour

261 SHRI HARIN PATHAK Will the Minister of LABOUR be pleased to state

(a) whether the number of child labourers in the country is higher than that of other developing countries and

(b) if so, the place of India in respect of the number of child labourers?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) and (b) As reported by the World Labour Report, 1992, published by ILO, India has probably the largest number of working children.

Serials on Payment of Sponsorship Fee

262 DR LAXMINARAYAN PANDEY
SHRI R.L.P. VERMA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) the norms fixed for categorisation of serials for sponsored programmes on payment of sponsorship fee.